

**Court-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 267 of 2013**

**Dated : 12<sup>th</sup> September, 2014**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Reliance Infrastructure Ltd. ... Appellant(s)**

**Versus**

**Maharashtra Electricity Regulatory  
Commission & Ors. ... Respondent(s)**

**Counsel for the Appellant (s) : Mr. Hasan Murtaza**

**Counsel for the Respondent (s): Mr. Buddy A. Ranganadhan for R-1  
Mr. Satyajit Sarna for R.3**

**ORDER**

The learned counsel for the State Commission is filing his Written Submissions today after serving copy on the other side.

The learned counsel for the Appellant seeks some more time to file the Written Submissions. Accordingly, he is directed to file the same on or before 18.09.2014 after serving copy on the other side.

Post the matter for Reporting Compliance on **19.09.2014.**

**(Rakesh Nath)  
Technical Member**

*Ts/js*

**(Justice M. Karpaga Vinayagam)  
Chairperson**